Name	e of the corporat	e debtor:	Raghuleela Builders Private Limited			Annexure-7 Date of commencement of CIRP: List of operational creditors (Government Due			04-Oct-2021 es)	List of creditors a		as on:	08-Dec-2021 (Amount in Rs)
SI. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent	mutual dues,	under verificati claim not		
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off	on	admitted Rema	Remarks, if any
1	GST	Maharashtra State	07-Dec-2021	91,09,26,136	-	GST dues	No	0.00%		-	91,09,26,136	-	
2	Income Tax	Ministry of Finance	08-Dec-2021	-	-	Assessment under sec 148	No	0.00%			-	0	Claim to be determined after assessment is complete
				91,09,26,136	-						91,09,26,136		